

Sl.No.	Coalfields/Area	Sites and Estimated Extent
		Sirka OC: Northern section near CHP, near Damodar river in the superficial mining baters. Sirka UG project: Old inclines 1, 2 and 3 in Bansgarha Seam (50 to 60m from the incline mouth). Argada UG Colliery: Incline No 8 near Pararu Nala (50 to 60m from the incline mouth).
5.	North Karanpura Coalfields	Nil
6.	Daltonganj Coalfields	Nil
7.	Ramgarh Coalfields	
(i)	Rajarappa Area	Block-III; Block-HE and Block-IIW Extension areas, near the outcropping seams. 30 to 40m from the surface.

Establishment of National Elephant Conservation Authority

*159. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the State-wise data regarding the recommended amount for Project Elephant as well as, the amount actually sanctioned;

(b) the current status regarding the establishment of a National Elephant Conservation Authority (NECA) as recommended by the Elephant Task Force in their report titled, 'Gajah: Securing the future for Elephants in India' which was submitted on the 31st of August, 2010; and

(c) what are the reasons for the delay in the establishment of the NECA?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The State-wise details of the funds allocated and sanctioned to the elephant range States under the Centrally Sponsored Scheme 'Project Elephant', for the last 5 years and current year is given in the Statement-I and II respectively (*See* below).

(b) and (c) The proposal for creation of National Elephant Conservation Authority (NECA), as a part of the proposal for continuation the Centrally Sponsored Scheme

'Project Elephant' in Twelfth Plan, was considered in the meeting of the Expenditure Finance Committee (EFC) in the Ministry of Environment, Forest and Climate Change held on 25.06.2013. The EFC committee did not recommend the proposal, given the present lack of any enabling statutory provisions in the law.

Statement-I

State-wise tentative allocations under the scheme 'Project Elephant'

(₹ in lakh)

Sl.No.	State/UTs	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	55.00	14.33	14.10	17.10	15.35	11.02
2.	Arunachal Pradesh	100.00	90.91	105.96	108.96	87.30	70.64
3.	Assam	250.00	266.43	312.19	215.19	292.83	282.11
4.	Chhattisgarh	120.00	48.62	60.29	63.29	49.24	29.46
5.	Jharkhand	190.00	108.59	126.28	129.28	109.68	79.75
6.	Karnataka	300.00	237.17	276.68	379.68	275.19	230.32
7.	Kerala	300.00	247.26	294.89	297.89	296.85	254.71
8.	Maharashtra	50.00	20.29	20.47	23.47	9.54	9.08
9.	Meghalaya	90.00	102.99	123.43	126.43	117.64	88.30
10.	Nagaland	40.00	16.42	18.75	21.75	17.77	12.92
11.	Odisha	175.00	214.68	254.60	257.60	170.08	128.04
12.	Tamil Nadu	300.00	224.99	261.28	264.28	247.65	184.45
13.	Tripura	-	9.02	9.72	12.72	5.97	4.31
14.	Uttar Pradesh	100.00	34.82	39.49	42.49	25.69	22.67
15.	Uttarakhand	230.00	141.01	161.46	165.46	148.60	102.21
16.	West Bengal	200.00	111.58	128.41	132.41	102.62	74.09
17.	Rajasthan	-	-	-	-	-	6.76
18.	Andaman and Nicobar Islands	-	-	-	-	-	8.53

Sl.No.	State/UT	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
19.	Bihar	-	1.04	-	-	-	5.64
20.	Punjab	-	-	-	-	-	0.97
21.	Gujarat	-	-	-	-	-	2.42
22.	Haryana	-	7.77	-	-	-	1.60
23.	Manipur	-	0.73				-
24.	Mizoram	-	1.35				-
TOTAL		2500.00	1900.00	2208.00	2258.00	1972.00	1610.00

Statement-II

State-wise fund sanctioned under the scheme 'Project Elephant'

(₹ in lakh)

Sl.No.	State/UT	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16 (As on 09/12/2015)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	15.00	-	11.28	-	13.523	
2.	Arunachal Pradesh	10.00	55.00	-	83.48	97.714	
3.	Assam	139.55	200.00	250.00	173.00	236.664	
4.	Chhattisgarh	75.00	150.00	60.29	49.622	43.7456	21.91
5.	Jharkhand	80.00	105.87	59.512	95.655	88.4256	53.453
6.	Karnataka	300.76	261.83	240.296	325.412	225.319	181.054
7.	Kerala	265.39	282.55	294.89	252.90	236.72	204.54
8.	Maharashtra	29.00	20.29	20.47	18.682	38.202	8.062
9.	Meghalaya	103.838	128.52	106.875	101.00	118.838	72.344
10.	Nagaland	41.30	25.00	18.75	21.75	44.8132	15.44
11.	Odisha	113.50	214.60	210.00	257.60	153.35	105.63

1	2	3	4	5	6	7	8
12.	Tamil Nadu	226.879	228.49	250.312	211.00	251.208	160.533
13.	Tripura	-	6.00	5.77	9.766	6.03	26.10932
14.	Uttar Pradesh	80.15	49.30	14.76	-	5.16	15.33
15.	Uttarakhand	206.82	141.99	161.46	115.068	103.908	82.61
16.	West Bengal	410.206	224.50	91.865	97.626	103.814	56.83
17.	Haryana	100.00	-	-	30.97	-	10.00
18.	Andaman and Nicobar Islands	-	-	-	-	-	6.77544
TOTAL		2197.393	2093.94	1796.53	1843.531	1767.4344	1020.62076

Pilot project for Underground Coal Gasification

*160. SHRI MANI SHANKAR AIYAR: Will the Minister of COAL be pleased to state:

(a) whether India and the Russian Federation had entered into an agreement in 2004-05 for undertaking a pilot project for Underground Coal Gasification (UCG);

(b) the progress registered during the last decade on the project that was to be started in or near Mehsana in Gujarat;

(c) the details of Government's evaluation of significance and potential of UCG for domestic energy security; and

(d) the steps being taken to expedite the pilot project with a view to commercialize UCG?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) As per the information received from Ministry of Petroleum and Natural Gas (MoPNG)/Oil and Natural Gas Corporation (ONGC), an agreement of collaboration was entered into by ONGC with Skochinsky Institute of Mining (SIM), Russia on 25th November, 2004 for development of Underground Coal Gasification (UCG). The project was envisaged to be completed in phases and involved site selection for construction of UCG. Eleven sites were evaluated for suitability of UCG and out of these, one site, namely Vastan Lignite block in Gujarat was found suitable. Subsequent stages of detailed characterisation and pilot layout, detailed engineering design were also taken up. Additional geological and hydro-geological data was generated for the